

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati the 17th October, 2023

NO. HC.VII-167(Pt.-VIII)/2014/10550/A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the 3 (three) day Seminar on "***POCSO & CSAM***", to be held at the Sardar Vallabhbhai Patel National Police Academy (SVPNPA), Hyderabad from **6th November to 08th November, 2023.**

Sl. No.	Name and Designation along with Batch	Address	Mobile No.	Email-id
1.	Shri Tasfia Hussain, Additional District and Sessions Judge, Cachar, Silchar (Batch-2004)	O/o The District & Sessions Judge, Cachar, Silchar, District Judge Court Complex (New Building), Court Road, Pin-788001	9435342742	hussaintasfia@gmail.com
2.	Smti Audri Bhattacharyya, Additional Sessions Judge-cum-Special Judge, POCSO, Kamrup(m), Guwahati. (Batch-2006)	Office of The District & Sessions Judge, Kamrup (M), Near Dighalipukhuri, Cotton University Road, Panbazar, Guwahati, Pin-781001	9435133474	audri.bhattacharyya@gmail.com

Further, the nominated officers are directed to submit a report after completion of the Course.

By Order,
Sd/- S. Dhar

REGISTRAR (JUDICIAL)

Memo No. HC.VII-167(Pt.-VIII)/2014/10551-10/A Dated: 17-10-2023

Copy forward for information and necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admin./Vigilance/ Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Kamrup (M) / Cachar, Silchar

(He/She is requested to inform the nominated Judicial Officer(s) under his control accordingly).

6. Shri Aditya Goenka, Deputy Director (SC) & Seminar Director, SVPNPA, Hyderabad. Contact no: 9402197777, Email Id: aditya@svpnpa.gov.in.
7. Smti. Tasfia Hussain, Addl. District and Sessions Judge, Cachar, Silchar.
8. Smti. Audri Bhattacharyya, Addl. Sessions Judge-cum-Special Judge, POCSO, Kamrup (M), Guwahati.

For the said programme, the expenditure incurred on accommodation of the participants will be provided by the Academy.

The nominees may be advised to proceed for the course only after receiving confirmation of acceptance of their nomination from the Academy.

9. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

10. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
11. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
12. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


REGISTRAR (JUDICIAL)